

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 26.07.2018

**ORDER NO. 153 OF 2018**

Hon'ble HOD is pleased to modify the roster order no. **124 of 2018** for **CESTAT, Bangalore from 06/08/2018 to 17/08/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Sh. P. Anjani Kumar, Member (Technical)	From <b>06/08/2018</b> to <b>17/08/2018</b>	Customs, Excise and Service Tax Division Bench Matters.

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Bangalore/ P.A.  
to Registrar/ Dy. Registrar/Asstt. Registrar/Bar  
Association/Chief Commissioner (AR)/ Commissioner  
(AR)/Notice Board/ Website/Guard File/Office Copy.

  
**Dy.Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 27.07.2018

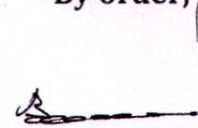
**ORDER NO. 154 OF 2018**

Hon'ble HOD is pleased to partially modify the Note of Roster Order no. 107 of 2018 dated 21/05/2018 for **CESTAT, Chennai** to the extent indicated below:-

Note:

1. "Whenever any Judicial Member, who is a part of Division Bench, will be on leave or tour, the other Member (Judicial) presiding the Single Member Bench will be part of that Division Bench. The Single Member Bench matters will then get adjourned to another date, save and except part-heard matters, which will be taken up after DB matters, as may be expedient."

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.



**Dy.Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 27.07.2018

**ORDER NO. 155 OF 2018**

Hon'ble HOD is pleased to partially modify the Note of Roster Order no. 146 of 2018 for **CESTAT, New Delhi for 30/07/2018** to the extent indicated below:-

On **03/08/2018 at 02.30 P.M.** Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial) will hear the following ROM matters:-

E/ROM/50582/2018,  
E/ROM/50602/2018,  
E/ROM/50600/2018,  
E/ROM/50598-99/2018,  
E/ROM/50540-43/2018,  
E/ROM/50557/2018,  
E/ROM/50552-53/2018,  
E/ROM/50558/2018

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

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**Dy.Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 27.07.2018

**ORDER NO. 156 OF 2018**

Hon'ble HOD is pleased to modify the roster order no. **146 of 2018 for CESTAT, New Delhi for 30/07/2018** to the extent indicated below:-

On **30/07/2018 at 02.30 P.M.** Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical) will hear the following part-heard matters:-

ST/51881-51883/2017-CUS (DB)

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

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**Dy.Registrar**

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 27.07.2018

**ORDER NO. 157 OF 2018**

Hon'ble HOD is pleased to modify the roster order no. **146 of 2018 for CESTAT, New Delhi w.e.f. 30/07/2018 to 03/08/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From <b>27/07/2018 to 03/08/2018</b>	Chamber Work and ROM/part heard matters as may be notified.

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

  
**Dy.Registrar**